

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 1065/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

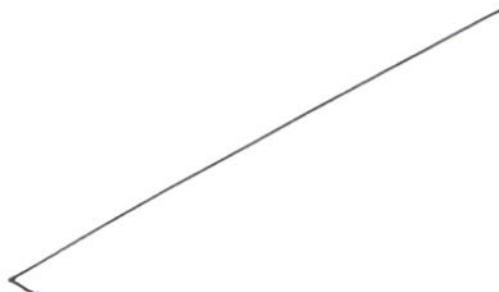
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Snityam Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

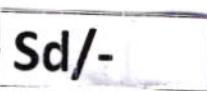
S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Chunawala	Adv	

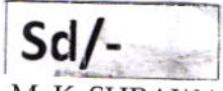


ORDER

CSA 1063/230-232/NCLT/MB/MAH/2017
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CSA 1065/230-232/NCLT/MB/MAH/2017
CSA 1066/230-232/NCLT/MB/MAH/2017
CSA 1067/230-232/NCLT/MB/MAH/2017

The Company Scheme Applications allowed.


V. NALLASENAPATHY
Member(Technical)


M. K. SHRAWAT
Member (Judicial)